

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 111 OF 2017 &  
IA NO. 825 OF 2017**

**Dated: 24<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**GMR Warora Energy Limited**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

: Mr. Vishrov Mukherjee  
Mr. Rohit Venkat  
Ms. Yashaswi Kant

Counsel for the Respondent(s)

: Mr. Anand K. Ganesan  
Mr. Ashwin R.  
Ms. Parichita Chaudhary for R-1  
  
Ms. Nikita Choukse for R-2  
  
Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-3

**ORDER**

**IA NO. 825 OF 2017  
(*Appl. for delay in filing rejoinder*)**

Delay in filing rejoinder is condoned and rejoinder is taken on record.  
Application is disposed of.

**APPEAL NO. 111 OF 2017**

It is represented that pleadings are complete. List the matter for  
hearing on **09.01.2018.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**